

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-488/2015
in
OA-437/2014
MA-401/2014**

New Delhi this the 11th day of January, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Sh. Yogesh Nirala, ... Petitioner

(By Advocate : Sh. Gaya Prasad)

Versus

Sh. A.K. Puthia,
General Manager,
Northern Railway, HQ office,
Baroda House, New Delhi. ... Respondent

(By Advocate : Sh. V.S.R. Krishna)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Learned counsel for the applicant submits that the respondent has complied with the order of this Tribunal. Since, no contempt survives, the CP is accordingly closed. Notice issued to the respondent is discharged. No costs.

**(Shekhar Agarwal)
Member (A)**

/ns/

**(V. Ajay Kumar)
Member (J)**